

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

The petitions listed for hearing on 29.11.2016 have been adjourned to 1.12.2016. This may be treated as notices to the parties. No separate notices will be issued in this regard.

**By order of the Commission  
Sd/-  
(T. D.PANT)  
Deputy Chief (Legal)  
Dated 28.11.2016**